12859 Re. Kutch-Sind

[Shri Shahnawaz Khan.]

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[Placed in Library. See No. LS-4335] •5].

12.341 hrs.

COMMITTEE ON SUBORDINATE LEGISLATION

MINUTES

Shri Krishnamoorthy Rao (Shimoga): I beg to lay on the Table the Minutes of the Tenth, Eleventh and Twelfth sittings of the Committee on Subordinate Legislation.

FOURTH REPORT

Shri Krishnamoorthy Rao: I beg to present the Fourth Report of the Committee on Subordinate Legislation.

12.34 hrs.

COMMITTEE ON PUBLIC UNDER-TAKINGS

EIGHTH REPORT

Shri P. G. Menon (Mukundapuram): I beg to present the Eighth Report of the Committee on Public Undertakings on Townships and Factory Buildings of Public Undertakings.

12.344 hrs.

RE. SITUATION ON KUTCH-SIND BORDER

Shri Hari Vishnu Kamath (Hoshangabad): Before the House resumes discussion on the Finance Bill, by your leave, may I request the Prime Minister, who is present in the House, to make a statement on the present situation on the Kutch-Sind border in view of the diverse reports in the press, conflicting reports?

Mr. Speaker: It is for him to make a statement if he wants to.

Shri Hari Vishnu Kamath: Is he not prepared to make a statement? There are press reports regarding cease-fire, and about Pakistani firing. I think he should make a clarificatory statement. I think he is prepared to make one; I see him rising. (Interruption).

Mr. Speaker: Order, order.

Shri D. C. Sharma (Gurdaspur): Sometime back, you stated that you would not have any list from any party so far as the selection of speakers is concerned, and we thought that you would be sticking to that decision But I learn that yesterday again lists have been sent to you and you are now going by those lists. I want to know whether it is a fact.

Mr. Speaker: I never said that I would not have any lists. The parties have every right to send me their list. I only said that the overriding consideration would be catching the eye. The lists can be sent and the lists may be of assistance also.

Shri D. C. Sharma: There are some Members who stand a dozen times and yet they do not catch your eye, because you go by the lists.

Mr. Speaker: That is wrong. It is not correct that I strictly go by the list. It is just possible that someone might not have caught my eye on some subjects. But that is a different thing altogether.

Shri Hari Vishnu Kamath: I request that if the Prime Minister is making a statement late in the day, he may tell us the time.

Mr. Speaker: If there is anything like that, I will inform the House.

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Shri D. C. Sharma: I never stand up because the list is followed---

Shri Radhelal Vyas (Ujjain): Even if the Members are sitting here, some "bincs; other are called. (Interruption).

12.37 hrs.

FINANCE BILL, 1965-contd.

Shri M. R. Masani (Rajkot): Sir, may we have an indication as to when you propose to call upon the Finance Minister to reply to the debate?

Mr. Speaker: When should I call on the hon. Finance Minister? Five hours are left.

The Minister of Finance (Shri T. T. Krishnamachari): Quarter past five.

Mr. Speaker: Very well.

श्री झवल सिंह (ग्रागरा) : ग्राप ने कहा है कि जो लिस्ट दी जाती है उस को भी

मध्यक्ष महोदय : लिस्ट के बारे में पूछना चाहते हैं तो पार्टी द्विप से पुछिये ।

The House will now resume discussion on the Finance Bill. Shri Jyotishi.

श्री ज्वा॰ प्र॰ ज्योतिषी (सागर) : कल वित्त विधेयक का समर्थन करते हुए मैं ने निवेदन किया था कि शासन ने जो छिपा कर रखी गई सम्पत्ति को पूंजीपतियां द्वारा बाहर लाये जाने के लिए प्रवधि निर्धारित की है, उस पर यद्यपि मुझे विश्वास नहीं है

Shri D. C. Sharma (Gurdaspur): Sir, a point of order. Somebody is leaning over the bench to talk to the Prime Minister. Is that conducive to the decorum or the dignity of the House?

Shri Raghunath Singh (Varanasi): I think there is no harm in it. (Interruption). Mr. Speaker: Order, order. Shri Jyotishi will continue his speech.

धी ज्वा० प्र० ज्योतिषी : मैं निवेदन कर रहा था कि यद्यपि मझे इस बात पर यकीन नहीं कि दौलतमन्द इतने सीघे श्रीर सरल होते हैं कि वे ग्रपनी पंजी को बाहर प्रकट कर देंगे, लेकिन फिर भी, ग्राज जो देश का वातावरण है स्रोर इस वातावरण में जो हम यह चाहते हैं कि देश में एकता की भावना पैदा हो, प्रेम की भावना पैदा हो, सब मिल कर ाम करें,हम किसी तरह की ऐसी बात देश में पैदा होने न दें कि कोई भो तबका यह मह---सस करे कि उसके साथ सख्तीकी जारही है, उसको परेशान किया जा रहा है. उसको देखते हुए ये लोग देशभक्ति का परिचय **टेंगे । किसी को परेशान करना या** कसी के साथ सख्ती करना हम नहीं चाहते हैं । हमारी सरकार देश के समग्र निवासियों को साथ ले कर चलना चाहनी है। प्राचीन काल में लोगों ने देश पर ग्रापत्ति ग्राने पर ग्रपनी समस्त शक्ति देश के लिए ग्रपित की थी, उसी तरह से ग्राज वक्त है कि सब लोग ग्रपनी शक्ति इस देश की रक्षा के लिए ग्रापित करें. जिन के पास शारीरिक क्षमता है वे ग्रपनी शारीरिक क्षमता से. जिन के पास गलत तरीके से या सही तरीके से. जिस तरह से भी धन ग्राया है. वे उस धन से. जिन के पास बद्धि बल है. वे ग्रपने बद्धि बल से इस देश के निर्माण में.इस देश को विदेशी शक्तियों के पंजे में जाने से बचाने के लिये योगदान करें। कुछ विदेशी शक्तियां इस देश को हडपने के लिए इस देश को परे--शान करने के लिए कोई कसर नहीं उठा रख रही हैं ग्रीर उनका मुकाबला करने के लिए हमें सम्राद्ध होना है। इस तरह से हम ने वित्त मंत्री दारा जो प्रस्ताव रखा गया है पंजीपतियों दारा ध्रपनी सम्पत्ति को जाहिर करने का उस का समर्थन किया । लेकिन हम यह चाहते हैं कि शासन उस ग्रवधि के पश्चात इस देश में एक मजबुती का वातावरण निर्मित करे। हमारी जो छापे मारने वाली टोली है, उस को ग्रधिक से ग्रधिक मजबूत